

**NATIONAL COMPANY LAW TRIBUNAL**  
**CUTTACK BENCH**  
**COURT No. 1**

ITEM No. 106  
CP (IB) No. 1/CB/2024

**Proceedings under Section 95 (1) IBC**

**IN THE MATTER OF:**

REC Ltd.

....Applicant

V/S

Anurag Saraf

....Respondent

**Order delivered on 02/07/2024**

**Coram:**

Shri H.V. Subba Rao, Hon'ble Member(J)

Shri Balraj Joshi, Hon'ble Member(T)

**PRESENT:**

For the Applicants

Mr. Navyay Khurana, Adv. }

Mr. Azeem Khan }

For RP

Mr. Subham Sharma, Adv.

Mr. Baibaswata Panigrahi, Adv.

For the Respondents

Mr. Sandeep Ladda, Adv.

Mr. Adnan Ansari, Adv.

Ms. Pragya Nawandar, Adv.

Mr. Anirudh Wadhwa, Adv.

Mr. Kanishk Garg Adv.

**ORDER**

Both sides counsel present. Matter adjourned to 01.08.2024.

Sd

**Balraj Joshi**  
Member (Technical)

Sd

**H.V. Subba Rao**  
Member (Judicial)

Sibendra Naik (Steno)